

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
43/241/PB/2020

IN THE MATTER OF:

Rohit Khanna & Anr.

.... Applicant/petitioner

v.

Royce Developers Pvt. Ltd. & Ors.

.... Respondent

Order under Section 241(1) of Companies Act

Order delivered on 26.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Ms. Stuti Vats, Adv.

For the Respondent

ORDER

List on 15.04.2021.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)